

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/6783 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Dr. Pooja Sinha,
Joint Registrar (Recruitment),
Gauhati High Court,
Guwahati

Dated Guwahati, the 25th July, 2023

Sub:- **Adjustments in availing LTC.**

Ref:- Letter dated 17.07.2023

Madam,

With reference to the above, I am directed to inform you that you have been allowed to make adjustments in the LTC advance amount granted to you for the block period of 2022-2025, in the light of the change in your tour plan.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6784-6786/A, dated 25/07/2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for adjustment of LTC amount, as per Rules.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

24/7/23
REGISTRAR (VIGILANCE)

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